

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Nomination of Principal Magistrates of Juvenile Justice Boards for participation in the Programme on Juvenile Justice on 23rd July, 2026.

ORDER

No: 1106 of 2026/RG

Dated: 16.07.2026

The Judicial Officers (Principal Magistrates, Juvenile Justice Boards), as per **Annexure "A" and "B"** to this order are hereby nominated for participating in the subject programme, which is scheduled to be held on 23rd of July, 2026 at J&K Judicial Academy, Mominabad, Srinagar in **physical and virtual mode** respectively.

By Order.


(M.K. Sharma)

Registrar General
Dated: 16.07.2026

No: 31772-012/RG/GS
Copy to the:-

1. Principal.. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh for information.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
5. All the Pr. District and Sessions Judges, UT of J&K.
6. Concerned Judicial Officers _____;
..... for information and necessary compliance.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.
9. Order File.


Registrar General
16/07

Annexure-A

S. No	Name Mr./Ms.	Present Place of Posting
1.	Shahber Ayaz	Principal Magistrate, JJB, Budgam
2.	Bazila Bashir	Principal Magistrate, JJB, Shopian
3.	Fakhar-un-Nissa	Principal Magistrate, JJB, Pulwama
4.	Ahtzaz Ahmad	Principal Magistrate, JJB, Anantnag with Addl charge of JJB, Kulgam
5.	Farah Bashir	Principal Magistrate JJB, Ganderbal
6.	Raja Arshad Hamid	Principal Magistrate, Juvenile Justice Board, Srinagar with Additional charge of Principal Magistrate, JJB, Bandipora
7.	Adnan Manzoor	Principal Magistrate, Juvenile Justice Board, Baramulla
8.	Mudasir Bashir	Principal Magistrate, JJB, Kupwara

Ans
147

Annexure-B

S. No.	Name Mr./Ms.	Present Place of Posting
1	Shilpa Dogra	Principal Magistrate, Juvenile Justice Board, Doda
2	Himani Parihar	Principal Magistrate, Juvenile Justice Board, Jammu
3	Saloni Anand	Principal Magistrate, JJB, Poonch
4	Cheena Sumbria	Principal Magistrate JJB Samba with Additional Charge of JJB Kathua
5	Mahjabeen Akhter	Principal Magistrate, JJB, Reasi
6	Man Mohan Kumar	Principal Magistrate, JJB, Udhampur with additional charge of JJB, Ramban
7	Karan Bijyal	Munsiff Kishtwar
8	Arusa Chowdhary	Principal Magistrate, JJB Rajouri

Handwritten signature
16/7